

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

**IA (IBC) 643/2022, IA (IBC) 1127 & 1493/2023, Cont. A (IBC) 15/2023 &
IA (IBC) 788/2022 in CP (IB) No. 325/7/HDB/2020
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

LIC Housing Finance Ltd

...Financial Creditor

VS

M/s. Butta Infrastructure Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 788/2022 & Cont. A (IBC) 15/2023

Mr G Murali, Liquidator present through Video Conference. As it being a special bench, orders not pronounced. **For orders on 16.02.2024.**

IA (IBC) 643/2022, IA (IBC) 1127 & 1493/2023

As it being a special bench, matter adjourned to 16.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)